

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.3278  
TO BE ANSWERED ON 10.08.2015**

**BOOKING OF RAILWAY GOODS**

**3278. SHRI CHANDRAKANT KHAIRE:  
SHRI JASVANTSINH SUMANBHAI BHABHOR:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways have received any complaints with regard to malpractice in goods booking for freight in Railways;**
- (b) if so, the details thereof during the last three years, zone-wise; and**
- (c) the action taken by the Railways against the persons responsible for such malpractices?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**( SHRI MANOJ SINHA )**

**(a) Yes, Madam.**

**(b) The number of complaints received by the Zonal Railways during the last three years is as under:-**

<b>Central Railway</b>	<b>:</b>	<b>04</b>
<b>Eastern Railway</b>	<b>:</b>	<b>01</b>
<b>East Central Railway</b>	<b>:</b>	<b>05</b>
<b>East Coast Railway</b>	<b>:</b>	<b>08</b>
<b>South East Railway</b>	<b>:</b>	<b>01</b>

**(c) The staff found involved in such malpractices are taken up under Disciplinary & Appeals Rules and undercharges, if any, are realized from the parties.**

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